

Revised for appearance only

ITEM NO.68+69+48 to 67

COURT NO.13

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.10262/2025

[Arising out of impugned final judgment and order dated 30-01-2025
in APO No. 106/2018 passed by the High Court at Calcutta]

PEPSICO INDIA HOLDINGS PRIVATE LIMITED

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

IA No. 91248/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

WITH

SLP(C) No. 7295/2025 (XVI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
66499/2025, FOR impleading party ON IA 98948/2025,
FOR INTERVENTION/IMPLEADMENT ON IA 98948/2025 FOR INTERVENTION
APPLICATION ON IA 99155/2025 FOR impleading party ON IA 102579/2025
FOR INTERVENTION/IMPLEADMENT ON IA 102579/2025 FOR impleading party
ON IA 102809/2025 FOR INTERVENTION/IMPLEADMENT ON IA 102809/2025
IA No. 66499/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT IA No. 99155/2025 - INTERVENTION APPLICATION IA No.
98948/2025 - INTERVENTION/IMPLEADMENT IA No. 102809/2025 -
INTERVENTION/IMPLEADMENT IA No. 102579/2025 -
INTERVENTION/IMPLEADMENT

SLP(C) No. 11038/2025 (XVI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
70848/2025 FOR APPLICATION FOR PERMISSION ON IA 71727/2025
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
99691/2025 IA No. 71727/2025 - APPLICATION FOR PERMISSION IA No.
70848/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA

No. 99691/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 11002/2025 (XVI)

IA No. 91431/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 91433/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 92842/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 17992/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 88714/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 88715/2025, IA No. 88715/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 88714/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

SLP(C) No. 10740/2025 (XVI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 96537/2025, IA No. 96537/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11005/2025 (XVI)

IA No. 96132/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 11009/2025 (XVI)

IA No. 95069/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 11010/2025 (XVI)

Diary No(s). 19616/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 96421/2025 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 96423/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 96424/2025, IA No. 96424/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 96423/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 96421/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 19995/2025 (XVI)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

97552/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 97554/2025 FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 97558/2025 IA No. 97554/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 97552/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 97558/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20064/2025 (XVI)
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 99106/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 99108/2025 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 99111/2025 IA No. 99108/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 99111/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 99106/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20142/2025 (XVI)

IA No. 99506/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 99503/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20284/2025 (XVI)
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 99244/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 99246/2025 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 99251/2025 IA No. 99246/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 99251/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 99244/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20289/2025 (XVI)
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 97769/2025 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 97771/2025, FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 97773/2025, IA No. 97773/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 97771/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 97769/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20324/2025 (XVI)

IA No. 100992/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100993/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 100991/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20586/2025 (XVI)

IA No. 100943/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100945/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 100944/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20683/2025 (XVI)

IA No. 100950/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 100949/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 100951/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

SLP(C) No. 11360/2025 (XVI)

IA No. 100984/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 20727/2025 (XVI)

IA No. 100939/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100938/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 100937/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20807/2025 (XVI)

IA No. 100963/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 100964/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 100962/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

SLP(C) No. 11008/2025 (XVI)

IA No. 94325/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 20953/2025 (XVI)

IA No. 100980/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100979/2025 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 100981/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20433/2025 (XVI)

IA No. 102278/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 102276/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 102282/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 21323/2025 (XVI)

IA No. 102387/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 102386/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 102389/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20709/2025 (XVI)

IA No. 104322/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 104324/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 104321/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20240/2025 (XVI)

FOR ADMISSION and I.R. IA No. 107767/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 107768/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 107764/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20576/2025 (XVI)

FOR ADMISSION and I.R. IA No. 105917/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 105918/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 105916/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20582/2025 (XVI)

IA No. 106701/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 106702/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 106700/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20758/2025 (XVI)

IA No. 107638/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 107637/2025 - PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

Diary No(s). 21303/2025 (XVI)

IA No. 108407/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 108406/2025 - PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

Diary No(s). 22150/2025 (XVI)

IA No. 107965/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 107964/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 107973/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 22622/2025 (XVI)

IA No. 108594/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 108593/2025 - PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

Diary No(s). 19936/2025 (XVI)

IA No. 105818/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 105819/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 105817/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20715/2025 (XVI)

IA No. 106633/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 106634/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 106632/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20587/2025 (XVI)

IA No. 107587/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 107588/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 107584/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20238/2025 (XVI)

FOR ADMISSION and I.R. IA No. 105632/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 105634/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 105628/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20237/2025 (XVI)

IA No. 105020/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT, IA No. 105022/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 105019/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20717/2025 (XVI)
IA No. 107041/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 107047/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 107040/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20929/2025 (XVI)
IA No. 104861/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 104863/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 104860/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20927/2025 (XVI)
IA No. 107815/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 107817/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 107814/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20757/2025 (XVI)
IA No. 104703/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 104704/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 104701/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20933/2025 (XVI)
IA No. 106691/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 106692/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 106690/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20583/2025 (XVI)
IA No. 104900/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 104902/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 104898/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 22495/2025 (XVI)
IA No. 108627/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 108628/2025 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 108626/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 22628/2025 (XVI)

IA No. 108732/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 108731/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20236/2025 (XVI)

IA No. 106040/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 106042/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 106035/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 19941/2025 (XVI)

IA No. 106646/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 106647/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 106645/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 19938/2025 (XVI)

FOR ADMISSION and I.R. IA No. 105867/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 105869/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 105866/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20932/2025 (XVI)

FOR ADMISSION and I.R. IA No. 107217/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 107220/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 107215/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20585/2025 (XVI)

IA No. 106697/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 106699/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 106696/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 19627/2025 (XVI)

IA No. 103987/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 103988/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 103986/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20575/2025 (XVI)

IA No. 103686/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 103690/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 103678/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 19933/2025 (XVI)

IA No. 103563/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 103565/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 103562/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20712/2025 (XVI)

**IA No. 103256/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 103257/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 103255/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

Diary No(s). 20579/2025 (XVI)

IA No. 103650/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 103651/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 103648/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20581/2025 (XVI)

**IA No. 105191/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 105193/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 105189/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

Diary No(s). 20934/2025 (XVI)

FOR ADMISSION and I.R.

**IA No. 105062/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 105066/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 105060/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

Diary No(s). 20928/2025 (XVI)

IA No. 107608/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 107604/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 107607/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20931/2025 (XVI)

IA No. 107423/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 107432/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 107420/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20315/2025 (XVI)

IA No. 107117/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 107118/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO.69 Diary No. 20796/2025

WITH ITEM NO.48 Diary No.20743/2025

WITH ITEM NO.49 SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20795/2025

WITH item no. 50 Diary No(s). 20958/2025

IA No. 105871/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 105875/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO.51

Diary No.20981/2025 FOR ADMISSION

IA No. 106178/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH

Diary No(s). 20980/2025 (XVI)
FOR ADMISSION, IA No. 106024/2025 - PERMISSION TO FILE PETITION
(SLP/TP/WP/..)

Diary No(s). 21880/2025 (XVI)

IA No. 105213/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 105211/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES, IA No. 105214/2025 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)

Diary No(s). 21651/2025 (XVI)

IA No. 104433/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 104432/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES, IA No. 104435/2025 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)

Diary No.21586/2025 (XVI)
FOR ADMISSION IA No. 105759/2025 - PERMISSION TO FILE PETITION
(SLP/TP/WP/..)

Diary No.20730/2025 (XVI)

IA No. 104896/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 104899/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES, IA No. 104897/2025 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)

Diary No(s). 21061/2025 (XVI)
FOR ADMISSION
IA No. 105133/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH

ITEM NO.52

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21009/2025

IA No. 106460/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 106458/2025 - PERMISSION TO FILE PETITION
(SLP/TP/WP/..)

WITH

ITEM NO.53 Diary No(s). 21297/2025

IA No. 108378/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO.54 Petition(s) for Special Leave to Appeal (C) No(s). 11830/2025

FOR ADMISSION and I.R.

WITH

SLP(C) No. 11824/2025 (XVI)

FOR ADMISSION

WITH

ITEM NO.55 Diary No(s). 21299/2025

IA No. 108605/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

with

ITEM NO.56 Diary No. 21300/2025

IA No. 108563/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH

ITEM NO.57 SLP(C) No(s). 12279/2025

IA No. 110082/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

WITH ITEM NO.58 Diary No.21337/2025

WITH ITEM NO.59 Diary No. 21338/2025

WITH ITEM NO.60 Diary No. 21341/2025

IA No. 108624/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO.61 Diary No.21342/2025

(IA No. 108676/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

WITH ITEM NO.62 Diary No.21344/2025

WITH ITEM NO.63 Diary No(s). 21588/2025

IA No. 105170/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO.64 Diary No.21589/2025

IA No. 106248/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO.65 Diary No. 22033/2025

(IA No. 107575/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

WITH ITEM NO.66 Diary No. 22036/2025

IA No. 107278/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO.67 Diary No.22129/2025

IA No. 106552/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 106551/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 106556/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

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Date : 30-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE R. MAHADEVAN

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Mr. Kavin Gulati, Sr. Adv.
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List on 13.05.2025.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

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